

No.GOB(I) 1/2020

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 5TH MAY, 2020.

NOTIFICATION

PART - A

In partial modification of this office notification of even number dated 27.04.2020, the following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Place	Place to which posted
1	2	3	4
1	Sri. Anil Bheemsen Katti	Prl. District and Sessions Judge, Bagalkot. <i>[Under orders of transfer as Prl. District and Sessions Judge, Mysuru (Vice Sri.S.K.Vantigodi – transferred)]</i>	Prl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
2	Sri. Ramachandra D. Huddar	LXXXI Addl. City Civil and Sessions Judge, Bengaluru City.	Prl. District and Sessions Judge, Mysuru. (Vice Sri.S.K.Vantigodi – transferred)
3	Sri. Venkatesh Naik T.	District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru. <i>[Under orders of transfer as IV Addl. City Civil and Sessions Judge, Bengaluru City (Vacant Court)]</i>	Prl. District and Sessions Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)

1	2	3	4
4	Sri. G.Basavaraj	<p>District Judge, OOD, Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H.Siddaiah Road, Bengaluru.</p> <p><i>[Under orders of transfer as Prl. District and Sessions Judge, Chikkaballapura (Vice Sri. Amaranarayana K. – due to retire w.e.f. 30.04.2020)]</i></p>	<p>Proposed for appointment as Prl. Judge, Family Court, Bengaluru.</p> <p>(Vacant Court)</p>
5	Sri. Gadigeppa Sannabasappa Sangreshi	Prl. District and Sessions Judge, Gadag.	Prl. District and Sessions Judge, Tumakuru. (Vacant Court)
6	Smt. B.G.Ramaa	<p>II Addl. District and Sessions Judge, Kodagu-Madikeri (to sit at Virajpet)</p> <p><i>[Under orders of transfer as Prl. District and Sessions Judge, Koppal (Vice Sri. C.R.Rajasomashekhara – due to retire w.e.f. 31.5.2020)]</i></p>	<p>Prl. District and Sessions Judge, Ramanagara.</p> <p>(Vacant Court)</p>
7	Sri. Rajashekhara Venkanagouda Patil	XXI Addl. City Civil and Sessions Judge, Bengaluru City.	<p>Prl. District and Sessions Judge, Gadag.</p> <p>(Vice Sri.G.S.Sangreshi – transferred)</p>
8	Sri. Subramanya J.N.	<p>District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru.</p> <p>(ON REPATRIATION)</p>	<p>Prl. District and Sessions Judge, Koppal.</p> <p>(Vice Sri. C.R.Raja- somashekhara – due to retire w.e.f. 31.5.2020)</p>

PART – B

In partial modification of this office notification of even number dated 27.04.2020, the transfer and posting of Sri. Bhairappa Shivalinga Naik, District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru, as District Judge, OOD, Addl. Registrar General, High Court Bench at Kalaburagi (Vice Sri. Muralidhar Pai B. – transferred), is cancelled.

BY ORDER OF THE HIGH COURT,

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer, High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

01. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and make necessary arrangement for relieving the officers concerned.
02. The Officers at Sl.Nos.1, 2, 3, 5, 6 and 7 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts immediately.
03. The Officer at Sl.No.4 of **PART-A** of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment orders from the Government and then proceed to take charge of his new post immediately.

04. The Officer at Sl.No.8 of **PART-A** the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary repatriation orders from the Government and then proceed to take charge of his new post from Sri. C.R.Rajasomashekhara on the afternoon of 30.05.2020.
05. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
06. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
07. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
08. The Prl. Secretary to Government of Karnataka, Revenue Department, M.S.Building, Bengaluru.
09. The Accountant General in Karnataka, Bengaluru.
10. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
11. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
12. The Registrar General/ Registrar (Vigilance)/ Registrar (Administration)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics & Review) and Secretary to Hon'ble the Chief Justice.
13. The Additional Registrar General, Dharwad and Kalaburagi Benches.
14. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of High Court of Karnataka.
15. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
16. All the Private Secretaries to the Hon'ble Judges.
17. The Director, Karnataka Judicial Academy, Bengaluru.
18. The Director, Arbitration Center - Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.

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19. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
20. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
21. The Registrar, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.
22. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
23. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III, Branches of this office.
24. Spare copies.

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